

Regarding alleged law and order situation in Karnataka

SHRI YADUVEER WADIYAR (MYSORE): Hon. Chairperson, Sir, I had brought to the attention of this august House in the last Session the complete failing of law and order in our State of Karnataka. We have had incidents where police stations have been attacked and it has gone unchecked. We have had multiple incidents where there has been stone-pelting on Ganesha processions. There has been a big drug bust that happened in my own city with an MDA manufacturing incident which not our State police, but outside police came and uncovered. This is having a direct impact on local economies, particularly in Hampi which of course is our cultural centre and inspiration today for the entirety of Karnatakas heritage. The alarming decline of nearly 80 per cent in foreign tourism in Hampi over the last year has caused serious harm to local businesses there. I would urge the Ministries concerned to develop integrated tourism infrastructure that strengthens on-ground safety and security mechanisms in and around these tourist sites and also the essential infrastructure that comes with it. Sanitation, connectivity, accommodation, emergency response services also need to be strengthened within the same framework. Additionally, local communities can be engaged to build a responsible and inclusive tourism ecosystem. Such immediate action will definitely help as we have lost much of our confidence in the States ability, especially concerning law and order and the multiple incidents which are causing direct harm to local economy. The Centres urgent intervention in this matter will be much appreciated. Thank you.